

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 397 of 2025

In the matter of:

Edenburg City Residents & Plot Holders Welfare Association

...Applicant

Vs.

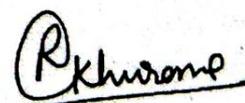
State of Haryana

... Respondent

Sr No.	PARTICULARS	PAGE NO.
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Date: 06.01.2025

Through



(Rahul Khurana, Advocate)
Counsel for Respondent No.3
Mobile No. 9811894060
e-mail: rkhuranalegal@gmail.com

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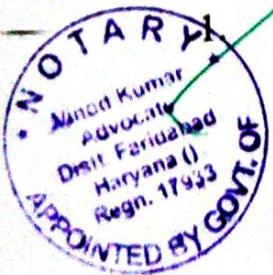
**ACTION TAKEN REPORT BY WAY OF
AFFIDAVIT OF DHIRENDRA KHADGATA,
COMMISSIONER, MUNICIPAL CORPORATION,
FARIDABAD IN COMPLAINE OF ORDER
DATED 07.11.2025**

MOST RESPECTFULLY SHOWETH:

I, Dhirendra Khadgata, IAS, Commissioner, Municipal Corporation, Faridabad, do hereby solemnly affirm and state as under:

That present application has been filed raising environmental concerns at Edenburg City, Sector 91, Faridabad. This Hon'ble Tribunal passed order dated 07.11.2025, relevant portion pertaining to answering respondent is as under:

"Respondent's authorities are directed to take immediate action to remediate the situation at the ground level. If the tankers are unauthorisedly discharging the sewage in the area concerned then it is the responsibility of respondent no.3- Commissioner, Municipal Corporation, Faridabad to immediately stop such an illegal activity. He is directed to



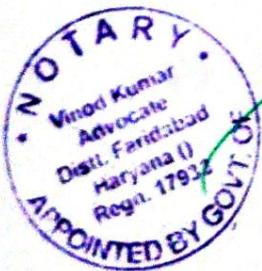
[Handwritten signature]

take action at the ground level and submit the action taken report within four weeks."

2. That it is humbly submitted that a preliminary reply dated 06.11.2025 was filed pointing out the need of impleadment of Municipal Corporation of Delhi because substantial part of sewage/waste water pertain to areas falling under territory of NCT of Delhi. In regard to prevention and control of illegal discharge of sewage/waste water through tankers, MCF has already taken up this issue with the Police authorities for assistance and action against operation of tankers.

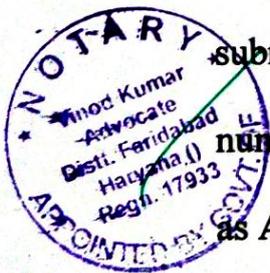
The Assistance Engineer, Municipal Corporation of Faridabad vide letter dated 29.09.2025 took the issue with the SHO, PS: Palla, Faridabad. Copy of letter dated 29.09.2025 is annexed herewith as **Annexure-R/1**.

Thereafter, the deponent took the issue with the Commissioner of Police, Faridabad vide letter dated 04.11.2025 requesting to direct concerned police authorities to take immediate and strict action against unauthorised septic tankers and their operators. It was further requested that coordination with enforcement wing of the Municipal Corporation of Faridabad be ensured for joint inspection and effective control over such illegal



operations, including those entering from Delhi side areas. Copy of letter dated 04.11.2025 addressed by the answering respondent to the Commissioner of Police, Faridabad is annexed herewith as **Annexure-R/2**. It is further submitted that this request letter was further followed by passing of Office Order dated 04.11.2025 to ensure strict monitoring and immediate reporting of any instance of illegal sewage dumping in the area. Copy of office order dated 04.11.2025 is enclosed herewith as **Annexure-R/3**. It is further submitted that letter sent to the Mayor and the Commissioner, Municipal Corporation, Delhi have already been placed on record alongwith preliminary reply dated 06.11.2025.

3. That team constituted vide office order dated 04.11.2025 is keeping vigil over the area in question. One tractor has been challenged of Rs.5000 and in respect of one, complaint has been



submitted to the SHO, PS: Palla with photograph and registration number of tanker. Copy of complaint dated 24.12.2025 is enclosed as **Annexure R/4**.

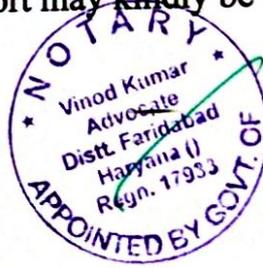
4. That more police force is required to strengthen the monitoring and action at spot. Therefore, deponent vide letter dated 06.01.2026 has requested to the Commissioner of Police, Faridabad to provide additional police force to have round the

clock surveillance and seize the illegal the tankers involved in illegal discharge of sewage. Copy of letter dated 06.01.2026 is enclosed as **Annexure-R/5**. Furthermore, two employees of this Corporation have also been deputed in Durga Builder area round the clock to check / vigil such illegal septic tankers.

- 5. That due to continuous surveillance of this Corporation, such illegal septic tanker drivers changed the previous way and started coming from nearby villages. This Corporation with the help of JCB stopped and dug the trenches, which shows that sincere efforts are being made by this Corporation. The photos of the same are attached as **Annexure-R/6**.

In view of the submissions made herein above, it is humbly prayed that present report may kindly be taken on record.

I know the Deponent and He/She Signed Plmt. His/Her Thumbs Impression in My Presence



[Signature]
Deponent

VERIFICATION

Verified at Faridabad on 6th day of January, 2026 that the contents of above Action Taken Report are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and correct and no material fact has been concealed therein.

ATTESTED AS IDENTIFIED

[Signature]
Deponent

06 JAN 2026

Notary Faridabad (Haryana)



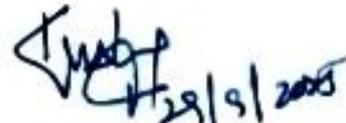
394

From
Assistant Engineer
Municipal Corporation Faridabad
To
SHO
Palla Thana
Faridabad

Memo no. **AE-VI/MCF/2025/362** Dated- 29/09/2025

Subject: - Taking action against safety tanker being discarded in Durga builders

This is to inform you that complaint Received through Jan Samvaad portal from Vivek Mishra complaint no. CMOFF/I/2024/077796 regarding sewerage water disposal through safety tanker in Durga builder near om enclave. These tankers are operating illegally without number plate so we cannot do the challan as well. So you are requested to operate against these safety tanker operators so that cleanliness can be maintained in said area.


29/9/2025
Assistant Engineer

Municipal Corporation Faridabad

Copy to:-
Executive Engineer



Received.
Harish mhc
P.S Palla
DT. 30/09/25



From The Commissioner,
Municipal Corporation,
Faridabad.

To The Commissioner
Municipal Corporation, Delhi
New Delhi, Delhi, 110002.

Memo no.: MCF/PS/2025/1222
Dated: - 04/11/2025

Subject: Regarding Flow of Sewerage Water and Disposal of Septic Waste from Delhi Side (Ekta Vihar, Meethapur and Badarpur Side Colonies) into MCF Limits near Durga Builder Locality Ward No.26.

It has come to the notice of this office that sewerage water and septic waste from the Delhi side, particularly from Ekta Vihar and Badarpur side colonies, is regularly flowing into the Municipal Corporation Faridabad (MCF) limits. The discharged wastewater is accumulating in vacant lands situated near the Durga Builder locality, causing serious environmental degradation, foul odour, and unhygienic conditions in the surrounding areas.

This continuous inflow of untreated sewage and septic waste from the Delhi side is creating nuisance for residents and adversely affecting groundwater quality and overall environmental hygiene within MCF limits, particularly in the border regions adjoining Delhi.

It is pertinent to mention that the issue of illegal sewage disposal in this region is under judicial consideration in Original Application No. 397 of 2025 titled "Edenburg City Residents and Plot Holders Welfare Association vs. State of Haryana and Others", which is presently pending before the Hon'ble National Green Tribunal (NGT).

The Hon'ble Mayor, Municipal Corporation Faridabad, **Smt. Parveen Joshi**, had earlier communicated this matter vide **D.O. No. SPL-1 dated 31/10/2025**.

In view of the above, you are requested to kindly look into the matter on priority and take necessary action to stop the discharge of sewerage and septic waste from the Delhi side colonies into MCF limits, especially in and around the Durga Builder area, Ward No.26. Coordination between MCD and MCF field staff may be ensured for effective control and permanent resolution of this issue.

This may please be treated as urgent, keeping in view the environmental sensitivity of the area and the ongoing judicial proceedings before the Hon'ble NGT.


Commissioner
Municipal Corporation,
Faridabad.

Copy to:-

1. Additional Chief Secretary, Govt. of Haryana, for information please.
2. For office record.



396

Municipal Corporation, Faridabad
 B.H. Chowk No. 11 Faridabad - 121001, Haryana-India
 Tel. : 0129-2411648, 2411684, 2415548
 Fax : 0129-2416465



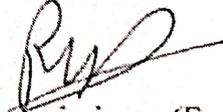
Memo No. MCF/JC(F)/2025/ 1816
 Date: 4 Nov 2025

OFFICE ORDER

A team of following members has been constituted to prevent the illegal dumping of sewerage water in open places near Durga Builder Sector 91, Faridabad

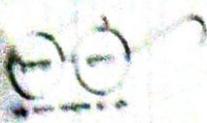
Sl. No	Name	Designation	Mb. No	Remarks
1	Vishal, Junior Engineer	Team-in-Charge	7015706286	
2.	Ashok	Supervisor	7678561711	
3.	Neeraj Tyagi	Supervisor	9266655492	
4.	Sunil	Helper	9991559026	
5.	Satbir, Belt No. 177	SPO	8899783747	
6.	Balbir, Belt No. 844	SPO	6280279048	

This team shall ensure strict monitoring and immediate reporting of any instance of illegal sewerage dumping in the area.


 Joint Commissioner (Faridabad)
 Municipal Corporation
 Faridabad

To:

All concerned.



सेवा

कार्यकारी अभियंता, V

नगर निगम फरीदाबाद

सेवा

धाना एचओ (SHO),

धाना पल्ला, फरीदाबाद, हरियाणा

Memo No.

MCF EE-V 2025/13

Dated 24/12/25

विषय:

दुर्गा बिल्डर क्षेत्र में अवैध रूप में सेप्टिक टैंक खाली करने और माननीय NGT के आदेशों के उल्लंघन के संबंध में।

उपरोक्त विषय के सन्दर्भ में बताया जाता है कि दुर्गा बिल्डर क्षेत्र में अवैध रूप में माननीय न्यायालय के आदेशों के बावजूद खाली किये जा रहे सेप्टिक टैंक के बारे में।

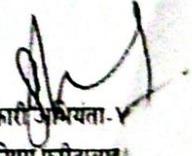
जैसे कि विदित है दुर्गा बिल्डर का मामला माननीय NGT (OA No. 397 of 2025) के समक्ष विचाराधीन है। माननीय NGT ने इस विषय पर अत्यंत सख्त रुख अपनाया हुआ है, जिसमें आगामी तिथि 07/01/2026 है, किन्तु भी उक्त क्षेत्र में अवैध रूप से सेप्टिक टैंक खाली करने का कार्य निरंतर जारी है। इस संबंध में पत्र क्रमांक MCF/PS/2025/1231 दिनांक 04/11/2025 के माध्यम से पुलिस कमिश्नर, फरीदाबाद को भी सूचित किया जा चुका है, परंतु वर्तमान में आपके द्वारा कोई भी प्रभावी कार्रवाई अमल में नहीं लाई जा रही है।

संयुक्त आयुक्त (Joint Commissioner), फरीदाबाद नगर निगम द्वारा जारी पत्र संख्या MCF/JC(F)/2025/1816 दिनांक 04.11.2025 के माध्यम से एक विशेष कमेटी बनाई गई थी, जिसमें नगर निगम के 4 कर्मचारियों और पुलिस विभाग के 2 SPO तैनात किए गए थे। इसके बावजूद नियमों का उल्लंघन किया रहा है।

आज दिनांक 24.12.2025 को पुनः एक सेप्टिक टैंक खाली किया गया है। मोके पर खाली करते समय की छायाचित्र (Photos) इस शिकायत के साथ संलग्न हैं।

अतः संलग्न फोटो और रजिस्ट्रेशन नंबर (HR51CM 0685) के आधार पर ट्रैक्टर मालिक के विरुद्ध नियमानुसार कानूनी कार्रवाई करते हुए अवैध रूप से चल रहे टैंकों को बन्द करने की प्रक्रिया अमल में लाई जाये ताकि माननीय NGT के आदेशों की पालना की जा सके।

कृपया इसे अति अति आवश्यकता है।


कार्यकारी अभियंता, V
नगर निगम फरीदाबाद

उपरोक्त कि एक प्रति निम्नलिखित को सूचनार्थ हेतु प्रस्तुत है :-

1. आयुक्त, फरीदाबाद नगर निगम।
2. मुख्य अभियंता, फरीदाबाद नगर निगम।
3. अधीक्षण अभियंता, फरीदाबाद नगर निगम।



Received

Harish MHC

DT 26/12/25

AT. 11:45 AM



From

Commissioner
Municipal Corporation
Faridabad

To

Commissioner of Police
Faridabad

Memo No. MCF/PS/2026/12 Dated 06.01.2026

Subject: Regarding illegal operation and disposal of septic tank waste by unauthorized tankers in Ward Nos. 25, 26, and 27 (Agwanpur, Sehatpur, Sector-91 and other colonies) near Durga Builder Area and from Delhi side.

Refer to earlier letter vide Memo No. MCF/PS/2025/1221 dated 04.11.2025 on the cited subject. As you aware that many septic tankers are illegally operating without number plates or registration in Ward Nos. 25, 26, and 27, particularly in the areas of Agwanpur, Sehatpur, and Sector-91, and are disposing of sewage and wastewater in vacant land near the Durga Builder locality. It has further been observed that some are reportedly entering from adjoining Delhi areas, thereby operating without any authorization or regulation within Faridabad limits. Such activities are causing serious environmental pollution, groundwater contamination, and public health hazards for the residents of the surrounding localities.

It is also pertinent to mention that a matter bearing Original Application No. 397 of 2025, titled "Edenburg City Residents and Plot Holders Welfare Association vs. State of Haryana and Others", is pending before the Hon'ble National Green Tribunal (NGT), which concerns similar issues of illegal sewage disposal and environmental degradation in this region.

But the concerned SHO i.e. Palla Thana is not taking any strict actions against the illegal septic tanker/ tractor after repeated verbally and written correspondences.

In view of the above and considering the ongoing judicial proceedings, you are again requested to kindly direct the concerned police Thana **to provide extra police force to take immediate and strict action against such unauthorized septic tankers and their operators.**

This matter may kindly be treated as urgent and high priority.


Commissioner
Municipal Corporation
Faridabad

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 GPS Map Camera



Faridabad, Haryana, India 

93, Part-3, Agwanpur, Vinay Nagar, Faridabad,
Haryana 121013, India

Lat 28.486288° Long 77.332192°

Monday, 05/01/2026 01:27 PM GMT +05:30

400



 GPS Map Camera



Faridabad, Haryana, India 

93, Part-3, Agwanpur, Vinay Nagar, Faridabad,
Haryana 121013, India

Lat 28.486315° Long 77.332128°

Monday, 05/01/2026 01:23 PM GMT +05:30

401



 **GPS Map Camera**



Faridabad, Haryana, India 

964, Sector-91, Sector 17, Faridabad, Haryana
121013, India

Lat 28.48544° Long 77.328958°

Saturday, 08/11/2025 03:30 PM GMT +05:30